

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(3) C.P.(IB)-724(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Vijaya Bank
V/s
MS Matoshri Laxmi Sugar Co-Generation Industries
Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **07.01.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

18.11.2019
Jd